

PUBLICATION OF NOTICE
(In compliance to Orders dated 02.02.2026)

I-19

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
{Appellate Civil Jurisdiction}

CM-20969-CII-2025
IN
FAO NO. 8151 OF 2014

SHAM MOHINI & ORS.

.....Appellants.

VERSUS

GENERAL PUBLIC & ORS.

.....Respondents.

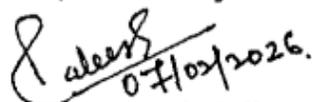
NOTICE

To

- Appellant No. 1.** Mrs. Sham Mohini W/o Dr. J.S. Pathak D/o Late Sh. Nanak Chand Pandit, R/o F-9/6, Vasant Vihar, New Delhi.
- Appellant No. 2.** Mrs. Shanta Dave W/o Late Sh. P.K. Dave, D/o Late Sh. Nanak Chand Pandit, R/o 14, Paschimi Marg, Vasant Vihar, New Delhi.
- Appellant No. 3.** Mrs. Sunita Nath D/o Late Sh. S.C. Pandit, C/o Mrs. Sham Mohini W/o Dr. J.S. Pathak D/o Late Sh. Nanak Chand Pandit, R/o F-9/6, Vasant Vihar, New Delhi.
- Appellant No. 4.** Mrs. Renuka Malli D/o Late Sh. S.C. Pandit, C/o Mrs. Sham Mohini W/o Dr. J.S. Pathak D/o Late Sh. Nanak Chand Pandit, R/o F-9/6, Vasant Vihar, New Delhi.
- Appellant No. 5.** Ms. Sonia D/o Sh. R.K. Misra, D/o Late Sh. S.C. Pandit, C/o Sham Mohini W/o Dr. J.S. Pathak D/o Late Sh. Nanak Chand Pandit, R/o F-9/6, Vasant Vihar, New Delhi.
- Appellant No. 6.** Ms. Shbita D/o Sh. R.K. Misra, D/o Late Sh. S.C. Pandit, C/o Sham Mohini W/o Dr. J.S. Pathak D/o Late Sh. Nanak Chand Pandit, R/o F-9/6, Vasant Vihar, New Delhi.
- Appellant No. 7.** Ms. Ayesha D/o Sh. R.K. Misra, R/o House No. 103-104, Imperial Heights, Nargis Dutt Road, Pali Hills, Bandra West, Mumbai.

Whereas it is proved to the satisfaction of this Court that the above named respondents cannot be served in the ordinary manner, notices are hereby issued through this publication under Order V Rule 20 of CPC against them to appear in this Court on **06.04.2026 (Actual)** personally or through someone authorized by law or act for Her/Them or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 07th, February, 2026.


Superintendent (Judicial)
for Registrar (Judicial)
Punjab and Haryana High Court,
Chandigarh.

✓ **Copy to : Scanning Clerk**